

(ब) सीधी नतीं से भरी जाने वाली भारतीय सर्व सेवा के ग्रेड-I (ब० 1800-2000) और ग्रेड-II (ब० 1500-1800) को रिक्तियों में अनुसूचित जातियों/अनुसूचित जनजातियों के उम्मीदवारों के लिए प्रारक्षण की व्यवस्था है। अनुसूचित जनजातियों के लिए ग्रेड-I में प्रारक्षित एक रिक्ति तथा ग्रेड-II में अनुसूचित जातियों के लिए प्रारक्षित एक रिक्ति को उपयुक्त उम्मीदवारों से न मिलने के कारण नहीं भरा जा सका। सब लोक सेवा आयोग द्वारा इन रिक्तियों को पुन विज्ञापित किया जा रहा है।

(ग) जी नहीं श्रीमान्।

(घ) चूंकि उप-सचिव और उसके ऊपर के पदों में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए कोई प्रारक्षण नहीं है, इसलिए प्रश्न नहीं उठता।

Scheme for Development of Adivasi areas in Bihar

6786. SHRI BAGUN SUMBRUI: Will the Minister of HOME AFFAIRS be pleased to state

(a) the details of the scheme formulated for bringing improvement in the position of Adivasi and for the development of Adivasi area in Bihar; and

(b) the names of the areas to be covered by this scheme and the amount of expenditure to be incurred thereon during the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A sub-Plan has been drawn up for areas having 50 per cent or more tribal population. The areas covered by the Tribal sub-Plan in the State of Bihar are given in the Annexure.

The schemes for these areas include all sectors of development viz. (1) Agriculture and Allied sectors (2) Co-operation (3) Water and Power Development (4) Industries and Minerals (5) Communication (6) Social and

Community Services (7) Economic Services and (8) General Services.

The Medium Term Plan (1978-83) has not so far been finalised.

Statement

STATEMENT SHOWING THE AREAS UNDER TRIBAL SUB PLAN IN BIHAR.

1. RANCHI district.

2. SINGHBHUM district.

3. Latehar sub-division, and Bhandaria block of Garhwa sub-division, in PALAMAU district.

4. Dumka, Pakur, Rajmahal and Jamtara sub-division, and Sundar Pahari and Boarij or blocks of Godda sub-division in SANTHAL PARAGANAS district.

Salt cess proceeds from Gujarat

6787. SHRI F. P. GAEKWAD: Will the Minister of INDUSTRY be pleased to state

(a) the amount the Centre had been collecting from Gujarat by way of salt cess during the last three years;

(b) whether it is a fact that Gujarat is a major contributor to this fund;

(c) if so, how this fund is being utilised at present;

(d) whether it is a fact that the Gujarat Chamber of Commerce recently complained before the Salt Enquiry Committee about effective steps not being taken to utilise the fund either for development of salt industry or for welfare of labour; and

(e) if yes, steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) (a) The amounts